

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 138 of 2013

Dated : 4th July, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

**The Chief Controller, Tamil Nadu Generation
& Distribution Corporation Ltd. ... Appellant(s)**

Versus

T.T. Industries & Anr. ... Respondent(s)

Counsel for the Appellant(s): Mr. S. Vallinayagam

ORDER

The learned counsel for the Appellant wants to get some instructions from the Appellant.

Post the matter on **12.07.2013** before the ***Chennai Circuit Bench.***

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/vs